## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Dated:- 27 APR 1994

APPLICATION NUMBER:	474 93	
APPLICANTS:  Joy G. Grorg To.	PLODANDANT	5: Divisional Personnel Office 11: S.C. Rly Hubbi & other
1) Bri Umesh R 4, Il Cross, Baugalore.	Malimeth Ad Vasanth Naser	brocate West
Ø	334,	
2) Sni N.S. Prasoc No. 242, UN	Main Road, Bougalon. 9.	

Subject: Forwarding of copies of the Orders passed by the Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/ STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above mentioned application(s) on 13-4-94

Issued on 27/4/94

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FUNDERUTY REGISTRAR 7/4

JUDICIAL BRANCHES.

# In the Central Administrative Tribunal Bangalore Bench Bangalore

ORDER SHEET

No. L(T	(4	f 1993
	No.	No. 11714

**Applicant** 

Respondent

Advocate for Applicant

Advocate for Respondent

Date	Office Notes		Orders of Tribunal
			PKS(VC) TVR(MA) 13.4.94
			could twice. Neither
			Applicant has his counsel
			present. Dismissed for
			hon-prosecution.
			MA)  TRUE COPY
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## CENTRAL: ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Gommercial Complex, Indiranagar, Bangalore-560 038.

Misc. Applns. No. 452 & 453 of 1995. in

Dated 11 JAN 1996

Application No. 474 of 1993.

Applicant(s) : Jo

: Joy &. George,

V/s.

Respondents

: Senior Divisional Personnel Officer,

S.C.Railway, Hubli and others.,

To

Mr. Umesh R. Malimath, Advocate,
No. 4, Second Gross, Vasanthnagar, West,
Bangalore-560 052.

2. Sri.N.S.Prasad, Advocate, No.242, Fifth Main Road, Gandhinagar, Bangalore-9.

Subject:- Forwarding of copies of the Orders passed by Central Administrative Tribunal, Bangalore-33 -x-x-x-

\*\*Recopy of the Order/Stay Order/Interim Order, Passed by this Tribunal in the above mentioned application(s) is enclosed for information and further necessary action. The Order was pronounced on-Fourth January, 1996.

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for Deputy Registrar Judicial Branches.

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#### In the Central Administrative Tribunal

### Bangalore Bench

Bangalore

Joy George 1/s Senior Divisional personal officer. S.e. Railway.

Application No......174

ORDER SHEET (Contd.) MA 452 8 453/95

PKS (VC)/VR (MA)
4.1.96

Office Notes

Date

Heard. M.A. filed for restoration is allowed. Restored.

Delay condoned.

At this stage, Shri Umesh R. Malimath, learned counsel for the applicant seeks leave to withdraw this application so that he can advice his client to file a fresh petition for making appropriate pleadings which are not found in the present application. In the interest of justice, we allow him to withdraw this application. This application is dismissed as withdrawn with liberty to renew it if required.

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AC

Sd

TRUE COPY

Section Officer
Central Administrative Tribunal

Bangalore Bench
Bangalore